

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

IA 349 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]


**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020**

Name of the Company: Ramesh Chandra Garg & Ors
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: Section 60 of Insolvency & Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	NATASHA DHIRMAN SHAM	ADV	APPLICANT	
2.				

ORDER

The Applicant is represented through respective Learned Counsel.

On the request of Learned Counsel for the Applicant, the matter is adjourned.

List the matter on 26.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 5th day of March, 2020